NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 61(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY

R. C. Kholi &ors.

V/s

The sports goods Exports Promotions Council

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

I Yurlaj Khanna Adv. Petitiones

2. Hitesh Bacha Advocate. Respondent No. 1

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Order

A Request letter for adjournment has been circulated. No objection has been raised by the other side.

List the main case along with applications on 23.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

21.10.2016 (P.K.Sud)